

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

**ORDER**

In partial modification of this office earlier order bearing No. 5866-5920/SV/Judl./Prin.D&SJ/NDD/2022 dated 26.05.2022 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 and Section 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications pertaining to the New Delhi District during ensuing Summer Vacation, 2022 as mentioned below in accordance with law :-

Period (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)
15.06.2022 & 16.06.2022	Sh. Devender Kumar Jangala, ASJ-05	CBI, Custom, DRI, Central Excise, GST, Enforcement Directorate, FERA, PMLA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar. Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro, Kishangarh and Cyber Police Station. NDPs Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell Cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act.
27.06.2022 to 28.06.2022	Ms. Manjusha Wadhwa, PO-MACT	

No. 6398-6469 /Bail & Filing/Judl./Prin.D&SJ/NDD/2022

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

**(Dharmesh Sharma)**  
Principal District & Sessions Judge  
New Delhi District, PHC, New Delhi.

Dated : 06/06/22

**Principal District & Sessions Judge**  
New Delhi District, PHC, New Delhi